

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-554(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017.

NAME OF THE COMPANY: Sh. Sanjay Garg Vs. Tristar Global Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rohit Bansal and Mr. Siddharth Negi, Advocates

ORDER

Ld. Counsel for the Petitioner wishes to withdraw the present petition on grounds of certain technical defects with liberty to file a fresh one on the same cause of action. Liberty granted.

Dismissed as withdrawn.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)